## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

CP No. 6 (ND)/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY:

Mr. Brijesh Uppal Vs. M/s Tryambakam

Logistic Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Present:

Counsel for the Respondent

## **ORDER**

Ld. Counsel for the Respondent prays for some time to address his arguments. At his request adjourned to 13th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)